

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 23 of 2019

IN THE MATTER OF:

Sun Electronics Pvt. Ltd.

...Appellant

Versus

Electek Solutions Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Anirudh, Advocate

**For Respondents: Pankaj Bhagat, Mr. V. Chaurasia, Mr. Sadre Alam,
Mr. Radeep Rawat, Advocates for R-2 & 4.
Mr. Jasdeep Singh Dhillon, Advocate for R-1.**

ORDER

29.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **27th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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